

(d) if so, the names of those selected districts of Orissa where such health and family planning programme will be taken up and the details thereof ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND). (a) and (b). The Government proposes to spend approximately Rs. 42 crores on strengthening health and family planning services in some selected districts of five states. Out of this an assistance of approximately Rs. 32 crores is expected to be received over the next five years from the United States Agency for International Development. The five states are : 1. Maharashtra 2. Gujarat 3. Punjab 4. Haryana 5. Himachal Pradesh.

(c) No, Sir.

(d) Does not arise.

Number of Contractors in Dhanbad Division of Eastern Railway

5119. SHRI A. K. ROY : will the Minister of RAILWAYS be pleased to state :

(a) the names of contractors working in Dhanbad Division Eastern Railway alongwith the number of labourers working under each of them ;

(b) whether these contractors have taken the labour licence ;

(c) whether minimum wages and other benefits as per labour laws are given to the labourers and female workers by these contractors ; and

(d) if not the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) to

(d). The information is being collected and will be laid on the table of the Sabha.

Use of Helmet by the Pillion Riders

5120. SHRI T.R. SHAMANNA : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether a final decision has since been taken regarding the use of helmet by the pillion riders of scooters ; and

(b) whether any steps have been taken to have a uniform policy throughout the country after consulting the concerned State Governments ?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH) :

(a) and (b). After consulting the State Governments a new section viz. 85 A was inserted in the Motor vehicles Act to provide for compulsory wearing of Protective Headgears (Crash Helmet) by the drivers as well as pillion riders of Motor cycle of any class. The provisions of this section are yet to be brought into force.

Compensation for lost Property

5121. PROF. NARAIN CHAND PARASHAR : will the Minister of RAILWAYS be pleased to state :

(a) the amount of compensation pending with the Northern Railway for claims for lost property during the period 1st April, 1980 to 28th February, 1981 ;

(b) how it compares with the compensation paid during the four preceding years i.e. 1977-78, 1978-79 1979-80 ;